

Annexure-6

Name of the Corporate Debtor :SOVEREIGN INDUSTRIES LIMITED ;
List of Creditors as on 01-09-2023

Date of commencement of CIRP: 28/03/2023;

Operational creditors (Employees)
(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Details of Security Held | Remarks, if any |
|---------|---|------------------|----------------|---------------------------|---------------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| 1 | Vijay Patil (Authorised Representative on behalf of Workmen and Employees) | 23-08-2023 | 7423594 | - | Opeartional Creditor (Employee) | NA | NA | No | NA | - | - | - | 7423594 | NA | - |
| | Total | | 7423594 | - | - | - | - | - | - | - | - | - | 7423594 | | |